

as against the existing capacity of 29.73 lakh tonnes of nitrogen and 6.92 lakh tonnes of  $P_2O_5$ .

(c) The total investment during the year 1977-78 and 1978-79 is tentatively estimated at about Rs 642 crores

**Representation from Central Railway Staff (Refugee) at Kuria**

2126 SHRI K M 'MADHUKAR'.  
SHRIMATI ROZA DESHPANDE

Will the Minister of RAILWAYS be pleased to state

(a) whether any representation has been received from the Central Railway Staff (refugees) residing in the Central Railway Refugee Colony at Kuria requesting allotment of the hutments in which they live permanently, to them as the Refugee Rehabilitation Department has not done anything for them, and

(b) if so, decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) and (b). Staff quarters are constructed to house serving Railway employees. Accordingly, when the hutments in question are vacated by their present occupants (following transfer or retirement), they will be allotted to other serving Railway staff waiting for accommodation. The representation referred to has therefore been turned down.

**Re-instatement of casual labourers and substitutes (Eastern Railway)**

2127 SHRI K M. "MADHUKAR": Will the Minister of RAILWAYS be pleased to state:

(a) whether the re-instatement of a large number of casual labourers and substitutes at Dhanbad, Patherdih,

Kusunda etc. in C & W Department, Eastern Railway was made in May, 1974 in terms of Industrial Dispute Act, 1947; and

(b) if so, the particulars of these re-instatements?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a)  
No

(b) Does not arise

**Construction of overbridges in Karnataka**

2128 SHRI K MALLANNA: Will the Minister of RAILWAYS be pleased to state

(a) the number of railway overbridges sanctioned for construction in the State of Karnataka during the year 1975-76 and the total amount sanctioned therefor, and

(b) the progress made in the construction of these projects and the total amount spent thereon so far?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) Three road overbridges were sanctioned for construction in Karnataka State during 1975-76 at an estimated cost (Railways' share) of Rs 20.62 lakhs and the allotment made therefor was Rs 1.75 lakhs.

(b) For the road overbridges, construction of bridge proper is undertaken by the Railways where the approaches are constructed by the Road authorities. The progress made on construction and the amount spent (so far as the Railways are concerned) is as under.—

(i) Road overbridge at Londa:

Tenders have been called for and are under finalisation. Work would be started after their acceptance by the Railway. Expenditure incurred so far is Rs. 3.24 lakhs.